IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD O.A.No. 956/90 V

Date: 23-11-90

- 1. Nuclear Fuel Complex Employees Association rep.by its President, P.C.Ramakrishnaiah.
- √2. V.Vanipathi Rao.
- √3. P.Gopala Raju.

and

Applicants.

- 1. The Union of India, rep.by its Secretary to Govt. Department of Atomic Energy, Ministry of Science and Technology, New Delhi.
- 2. The Under Secretary to Govt.of India, Department of Atomic Energy, Ministry of Science and Technology, Anu Shakti Bhavan, C.S.M.Marg, Bombay-39.
 - 3. The Deputy Secretary (Admn.) Govt. of India, Department of Atomic Energy, Ministry of Science and Technology, Anu Shakti Bhavan, C.S.M.Marg, Bombay-39.
- V4. The Chief Executive, Nuclear Fuel Complex, Department of Atomic Energy, E.C.I.L., Moulali, Hyderabad.
- The Manager (Personnel & Admn.) Nuclear Fuel Complex, Dept. of Atomic Energy, Govt. of India, E.C.I.L., Moulali, Hyderabad.

Respondents

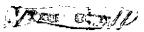
or the Applicants: Mr.V.Venkateswara Rao, Advocate. r the Respondents: Mr.N.Bhaskara Rao, Addl. GSC.

CORAM: THE HON'BLE B.N.JAYASIMHA : VICE CHAIRMAN.

The Tribunal made the following Order:-'Admit: It is brought to my notice that in a similar case No. 0.A.942/90 filed by the employees of the Heavy Water Project, Manugur, the proceedings therein have been stayed. Accordingly the proceedings No. DAE/TLX/379, dt. 29-10-90 and NNE/PA III/WA/90 m 5-11-1990 are stayed. The case will be posted alongwith 0.A. 942/90 on 3-12-1990 for further orders.

Shri Bhaskara Rao, learned counsel for respondents states that he will be filing a vacate stay petition in O.A. 942/90. He will also file vacate stay in this matter also or otherwise argue the matter for the purpose of vacation. Post this also for orders on 3-12-90 along with O.A.942/90.

Deputy Registraf Jud



and other.

- 1. The Secretary to Govt. Union of India,

 Dept.of Atomic Energy, Ministry of Science and

 Technology, New Delhi.
- 3/The Deputy Secretary (Admn.) Govt.of India,
 Dept. of Atomic Energy, Ministry of Science and Technology,
 Amu Shakti Bhavan, C.S.M.Marg, Bombay-39.
- 4. The Chief Execuvive, Nuclear Fuel Complex, Dept.of Atomic Energy, E.C.I.L. Moulali, Hyderabad.
- 5. The Manager (Personnel & Admn.) Nuclear Fuel Complex, Dept. of Atomic Energy, Govt. of India, E.C.I.L. Moulali, Hyderabad.
- 6. One copy to Mr. V. Venkateswar Rao, Advocate.
- .7. One copy to Mr.N. Bhaskard Rao, Addl. CGSC. CAT. Hyd. Bench.
- /8. One spare copy.

pvm

13/1100 JC + 17/2